

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1075
ANSWERED ON:02.03.2015
EMPLOYMENT TO TRIBAL PEOPLE
Mondal Shri Sunil Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any specific proposal/scheme to provide employment to tribal people in the country; and
- (b) if so, the details thereof along with the number of Scheduled Tribes people benefited/likely to be benefited from these schemes, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): The Ministry has not launched any new specific employment scheme for Tribals / Scheduled Tribes in the country. However, Government has adopted multi-pronged approach to ameliorate the situation of unemployment among ST population across the country. Ministry of Tribal Affairs under its Special Area Programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and other Central Sector / Centrally Sponsored schemes provides funds as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities. During the current financial year, the Ministry has impressed upon the State Governments for promotion of need based integrated livelihood initiatives such as Dairy development with State cooperative, horticulture, floriculture, vegetable production, apiculture, sericulture, fisheries, backyard poultries etc. without in any way disturbing the traditional agricultural practices, in order to create enabling environment for tribals to earn their livelihood at doorsteps and increase employment opportunities.

In addition, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs, promotes entrepreneurial development amongst Scheduled Tribes. This Corporation provides concessional financial assistance to individuals or groups of STs for undertaking self-employment income generation activities through its channelizing agencies. Further, Tribal Co -Operative Marketing Development Federation of India Limited (TRIFED) imparts skill development and capacity building training to tribal Minor Forest Produce (MFP) gatherers and tribal artisans.

Besides these, Government has also taken other steps to provide employment to tribal population. Some of the major initiatives are enlisted below:-

- (i) Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA) guaranteeing 150 days wage employment to STs households living in forest area who have got 'pattas' under the Forest Right Act 2006.
- (ii) National Rural Livelihood Mission (NRLM) which aims at creating efficient and effective institutional platforms of the rural poor enabling them to increase household income through sustainable livelihood enhancements and improved access to financial services.
- (iii) Bharat Rural Livelihood Foundation (BRLF) to facilitate and upscale civil society action in partnership with Government for transforming livelihoods and lives of rural households, with an emphasis on women, particularly in the Central Indian Tribal Region.

(b): A statement showing number of ST beneficiaries likely to be benefitted under SCA to TSP for Skill Development /Employment Generation during 2014-15 is at Annexure.